

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

In

**Original Application No.150 of 2021 &
I.A.Nos.98 & 99 of 2021 (SZ)**

**REPORT OF THE JOINT COMMITTEE &
REVENUE DIVISIONAL OFFICER CHENGALPATTU**

BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

IN

Original Application No.150 of 2021 &

I.A.Nos.98 & 99 of 2021 (SZ)

INDEX

Sl.No.	Particulars	Page No.
1	Report of the Joint Committee & the Revenue Divisional Officer, Chengalpattu	1 - 3
2	<u>Annexure – 1</u> Report of the Tahsildar, Thiruporur vide Rc.No.1093/2021/B1 dated.23.08.2021	4 - 6
3	<u>Annexure – 2</u> Report of the Block Development Officer (V.P), Thiruporur Panchayat Union	7 - 8
4	<u>Annexure – 4</u> Copy of Revision Survey and Re Settlement register (SLR) of the year 1911 for Survey No.45/1 of Navalur Village	9 - 12
5	<u>Annexure – 5</u> Copy of UDR 'A' Register for Survey No.45/1 of Navalur Village	13
6	<u>Annexure – 6</u> Copy of Adangal Register for Survey No.45/1 of Navalur Village	14
7	<u>Annexure – 7</u> Copy of FMB for Survey No.45/1 of Navalur Village	15
8	<u>Annexure – 8</u> Copy of Extract of Adangal Register for Survey No.45/1 of Navalur Village	16
9	<u>Annexure – 9</u> Copy of Computer 'A' Register for S.No.45/2A	17
10	<u>Annexure – 10</u> Copy of Patta Number 90 for S.No.45/2A	18
11	<u>Annexure – 11</u> Combined Sketch showing the details of Survey Nos.45/1, 45/2A & 45/2	19
12	<u>Annexure – 12</u> Photos taken during the joint inspection	20

- 1 -

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL
SOUTHERN BENCH AT CHENNAI.**

In

**Original Application No.150 of 2021 &
I.A.Nos.98 &99 of 2021 (SZ)
(Through Vidlo Conference)**

IN THE MATTER OF

Tribunal on the basis of the petition filed by

Mr.N.S.Srinivaan

Chennai & Others.

..... Applicants

Versus

M/s.Khivraj Tech Park Pvt.Ltd & Others

.....Respondents.

**REPORT OF THE JOINT COMMITTEE
REVENUE DIVISIONAL OFFICER CHENGALPATTU**

Indroductions :

Vide order dated 19-07-2021, in the matter of Original Application No.150 of 2021 & I.A.Nos.98 &99 of 2021 (SZ) the Hon'ble NGT (SZ) has constituted a joint committee to inspect the area in question and to submit factual as well as the action taken report including imposition of environmental compensation.

The Joint committee (Revenue Divisional Officer, Chengalpattu, Block Development Officer, Thiruporur, Divisional Engineer (TNPCB) M.M.Nagar,) visited the site on 12-08-2021 and ascertained the facts.

As mentioned in said order supra in para 14 . I submit the following report details of land in S.No.45/1 of Navalur village in Thiruporur taluk, Chengalpattu District as follows :-

14 (I). The actual extent In survey Number 45/1 an extent of 3.40 Acres classified as Kuttai as per the A Register in 1911.

2. In survey Number 45/1 an extent of 3.40 Acres classified as Kuttai as per the A Register in U.D.R entries.

3. In survey Number 45/1 an extent of 3.40 Acres classified as Kuttai as per the A Register in computer A Register entries

4. No subdivisions were made in S.No45/1.

14(II). Present status in Kuttai land (sketch enclosed with encroachment by 5 items.)

14(III). There is No illegal assignments have been made by Revenue authorities, in respect of the above said Kuttai .

14(IV) 1.by way of North side construction of Houses an extent of 2050 sq.mtrs.

2. by way of North side adjacent patta land in S.No.45/2A, 2B an extent of 108 sq.mtrs in S.No.45/1 laid by president Navalur based on Panchayat resolution.

3. by way of North side Mayana Pathai as extent of 0455 . sq.mtrs.

4. by way of South side of the K.C. High School link road and compound wall as extent 0803 sq.mtrs.

5. By means of vacant land 0180 sq.mtrs.

14 (V) Southern side construction of compound and wall road by olympia panache leading to K.C international school. (extent. 803.Sq.mtrs.)

14 (VI) Though as per the above report , the Tashildar, Thiruporur, has issued necessary instructions for the eviction of 5 items encroachment in S.No.45/1 Forms to be issued shortly.

- 3 -

14 (VII) Water samples collected by the TNPCB and the result are yet to be received. The status will be filed once we get the result. There is no discharge of sewage or waste water into the Kuttai by nearby residents, there is no industries in the area.

The detailed report supported on the above matter as sent by the Tahsildar, Thiruporur, and relevant records enclosed along with the report, are submitted before the Hon'ble National Tribunal Southern Bench At Chennai, for favour of persual.


Block Development Officer
Thiruporur


DEE / TNPCB
Chengalpattu


Revenue Divisional Officer
Chengalpattu

- 1 -

From Thiru.S.Rajan, B.Sc, Tahsildar Thiruporur	To The Revenue Divisional Officer, Chengalpattu.
---	--

Rc.1093/2021/B1/Dated: 23-08-2021.

Madam,

SUB: Hon'ble National Green Tribunal- Sounthern Branch at Chennai- Vide order dated 19-07-2021, in the matter of Original Application No.150 of 2021 & I.A.Nos.98 &99 of 2021 (SZ) the Hon'ble NGT (SZ) has constituted a joint committee to inspect the area in question and to submit factual as well as the action taken report including imposition of environmental compensation. report sent- regaring.

REF: Original Application No.150 of 2021 & I.A.Nos.98 &99 of 2021 (SZ), (Through Vidio Conference) IN THE MATTER OF Tribunal on the basis of the petition filed by Mr.N.S.Srinivaan Chennai & Others. Applicants Versus M/s.Khivraj Tech Park Pvt.Ltd & OthersRespondents.

I submit, herewith the detailed report in respect of Kuttai poramboke land in S.No.45/1 of Navalur village in Thiruporur taluk, Chengalpattu Disstrict , pretaining to the above case, as the REPORT OF THE JOINT COMMITTEE, REVENUE DIVISIONAL OFFICER CHENGALPATTU, so as enable to produced by the Revenue Divisional Officer, Chengalpattu, before the Hon'ble National Green Tribunal- Sounthern Branch at Chennai.

- 14 (I). The actual extent In survey Number 45/1 an extent of 3.40 Acres classified as Kuttai as per the A Register in 1911.
2. In survey Number 45/1 an extent of 3.40 Acres classified as Kuttai as per the A Register in U.D.R entries.
3. In survey Number 45/1 an extent of 3.40 Acres classified as Kuttai as per the A Register in computer A Register entries.
4. No subdivisions were made in S.No45/1.

14(II). Present status in Kuttai land (sketch enclosed with encroachment by 5 items.)

14(III). There is No illegal assignments have been made by Revenue authorities, in respect of the above said Kuttai .

14(IV)

1. by way of North side construction of Houses an extent of 2050 sq.mtrs.
 2. by way of North side construction of Compound Wall and road an extent of 108 sq.mtrs
 3. by way of North side Mayana Pathai as extent of 0455 sq.mtrs.
 4. by way of South side of the K.C. High School link road as extent 0803 sq.mtrs.
 5. By means of vacant land 0180 sq.mtrs.
- 14 (V) Southern side construction or compound an wall road by olympia panache leading to K.C international school. (extent. 803.Sq.mtrs.)

Northern side B.D.O. panchyat road connectiong burial ground Extent.04555 sq.mtrs.
Northern side beyond the panchyat road by way of Houses, encrocher 9 Nos. Buidling
Nos.13.

It is submitted that the Block Development Officer, Thiruporur, vide letter No.70/2020/B1/Dt.17-08-2021, it is stated

" In resect of S.No.45/1 in Navallur Panchayat there is a pond . In the south side of the pond,the illegal construction of the cement road, which was requested to Removal by the Green Tribunal.

As per the Revenue Divisioal Officer, Chenglpattu, inspected on 12-08-2021 in Navalur Panchyat Survey No.45/1 North side of the pond. Rural Development and Panchayat Raj Department has constructed the Road for the public as approach for the electrical burial ground, and it is also be used to take away the garbage from the Panchayats. A used road for public has been found, while inspecting the Northern side of the road . The estimation amount for the electrical burial ground was 90 Lakhs, which was given by the Lions Club Association. The panchayat President pass the resolution for the road works for public in Navallur Panchayat.

In Navalur panchyat , overall Househojd is 2999, in that 2500 house holds were using the Road of North side pond, for the transportation of collecting the garbage and for going to the electrical burial ground . Green Tribunal has filed a case National Green Tribunal (SZ) No.111/2017 ground . Green Tribunal has filed a case National Green Tribunal (SZ) No.111/2017 (SZ) in this regard and as there is no alternative place to collect the garbage in Navallur Panchayat based on

Revenue Department. Documents. The Panchayat Administration has appointed a perimeter wall around the dumping area in the burial area of village survey No.242.

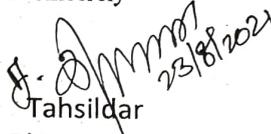
The north side of road of the pond which was used by the public for the transportation for collecting the garbage and going to the electrical burial ground .

14 Though as per the above report , the Tashildar, Thiruporur, has issued necessary instructions for the eviction of 5 items encroachment in S.No.45/1 Forms to be issued shortly

14 (VII) Water samples collected by the TNPCB and the result are yet to be received. The status will be filed once we get the result. There is no discharge of sewage or waste water into the Kuttai by nearby residents, there is no industries in the area.

The detailed report supported on the above matter as sent by the Tahsildar, Thiruporur, and relevant records enclosed along with the report, are submitted before the Hon'ble National Tribunal Southern Bench At Chennai, for favour of persual.

Encl : As above.

Yours Sincerely

Tahsildar
Thiruporur
23/8/2021

From,
Thiru.M.Venkataraman
Block Development Officer (V.P.),
Thiruporur Panchayat Union,
Thiruporur.

To,
The Revenue Divisional Officer,
Chengalpattu Division,
Chengalpattu.

Letter No. 70/2020/B1 Date :17.08.2021

Madam,

Sub : National Green Tribunal (SZ)- No.150 of 2021 (SZ) -
Chengalpattu District - Thiruporur Block - Navalur village -
Survey No.45/1, of Navalur Village - illegal construction of
road in the "Kuttai" (Pond) - Reg.

Ref 1) The National Green Tribunal South Zone, Chennai
Application No.111/2017(SZ) Order Dated on 09.09.2020.
2) The Revenue Divisional Officer, Chengalpattu Inspection
Date :12.08.2021
3) The National Green Tribunal South Zone, Chennai
Application No.111/2017(SZ) Order Dated on 09.09.2020.

Chengalpattu District, Thiruporur Block of Navallur Panchayat households
as given below.

S. No.	Name of the Panchayat	Total No of Population	No of Households	No of Apartments	No of Hotels, vegetable markets and Provisional stores
1	2	3	4	5	6
1	Navallur	11980	2995	15	60
Grand Total		11983	2999	20	66

As per reference 1st cited, Green Tribunal case No.150 of 2020(SZ), in Navallur Panchayat, Survey No.45/1, there is a pond. In the South side pond, the illegal construction of the cement road, which was requested to Removal by the Green Tribunal.

As per the reference 2nd cited, Revenue Divisional Officer, Chengalpattu, inspected on 12.08.2021 in Navallur Panchayat, Survey No.45/1, North side of the pond. Rural Development and Panchayat Raj Department has constructed the Road for the public to go for the electrical burial ground, and it is also be used to take away the garbage from the

panchayats. A used road for public has been found, while inspecting the North side of the pond. The estimation amount for the electrical burial ground was 90 lakhs, which was given by the Lions club association. The Panchayat president pass the resolution for the road works for public in Navallur Panchayat.

As per the reference 3rd cited, In Navallur Panchayat, Overall Household is 2999, in that 2500 households were using the Road of North side pond, for the transportation of collecting the garbage and for going to the electrical burial ground. Green Tribunal has filled a case National Green Tribunal (SZ) - No.111/2017(SZ) in this regard and as there is no alternative place to collect the garbage in Navallur Panchayat based on Revenue Department Documents, The Panchayat Administration has appointed a perimeter wall around the dumping area in the burial area of village survey No.242.

The North side road of the pond which was used by the public for the transportation for collecting the garbage and going to the electrical burial ground.


Block Development Officer (V.P)
Thiruporur Panchayat Union.
Thiruporur.



Revision-Survey and Re-Settlement Register of the Village of Navallur, No 35, Chingleput Taluk, Chingleput I district.

செங்கல்பட்டு ஜில்லா செங்கல்பட்டு தாலூகா, நெ. 35, நாவுல்லூர் கிராமத்தின் ரிவிசன் சர்வே ரீசெட்டிங் மெண்டு டைசலாதிரி ஜில்லா

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
Revision-survey number.	Sub division	Old survey number and letter	Government (G) or Inam (I)	Dry (D), Marvadi (M), Wet (W) or Potamboke (P), பஞ்சை (P), மரவாடி (M), தடுக்கை (D)	Dry group or Wet class	Source of Irrigation	If double crop rate of compensation	Consolidated rate per acre.	Rs. A.	Cons. அ.	Acres.	Cents.	Extent Assess-ment.	Number of Patta or Inam Title deed, Name of Pattaadar or Inamdar or the Manager of the Institution to which the land belongs.	Remarks.
நிவிசன்-சர்வே நம்பர்.	சப-டிவிசன்	பழைய நம்பர் மற்றும் எழுத்து	இனம் (G) அல்லது (I)	இனம் (D), (M), (W) அல்லது (P)	சலுகை பழுவகை (H)	பஞ்சை அல்லது தடுக்கை அமைப்பு	பாப்சலாசாரம்	மாசுபடி	மாசுபடி	மாசுபடி	மாசுபடி	மாசுபடி	மாசுபடி	மாசுபடி	மாசுபடி
40	1	49 A ...	G	W	5	*	...	9	2	4	0	20	0	26	Singaravelu Pillai.
	2	49 B ...	G	W	5	*	...	9	2	4	1	94	4	8	செங்கல்பட்டு ஜில்லா மன்னார்.
50	1	50 A, B, D	G	W	5	*	...	9	2	4	2	19	4	15	செங்கல்பட்டு ஜில்லா மன்னார்.
	2	50 O/2...	G	W	5	*	...	9	2	4	0	28	0	10	செங்கல்பட்டு ஜில்லா மன்னார்.
	3	50 O/1...	G	W	5	*	...	9	2	4	0	12	0	4	செங்கல்பட்டு ஜில்லா மன்னார்.
51	...	51	G	W	5	*	...	9	2	4	2	7	4	10	செங்கல்பட்டு ஜில்லா மன்னார்.
62	1	52 B ...	G	D	3	9	2	4	0	67	1	8	செங்கல்பட்டு ஜில்லா மன்னார்.
	2	52 A ...	G	D	3	9	2	4	0	67	0	7	செங்கல்பட்டு ஜில்லா மன்னார்.

22 Annukutti Chetti.
 செங்கல்பட்டு ஜில்லா மன்னார்.
 2 Annamalai Gramani.
 செங்கல்பட்டு ஜில்லா மன்னார்.
 81 Ramasami Chetti.
 செங்கல்பட்டு ஜில்லா மன்னார்.

Sl. No.	Age	Sex	Religion	Marital Status	Education	Occupation	Income	Assets	Liabilities	Net Worth	Remarks
21
23
20	1	29 A
	2	29 B
	3	29 C
80	...	30
81	1	31 A
	2	31 B
	3	31 C
	4	31 D
32	...	32
33	...	33
34	...	34
35	1	35 A
	2	35 B
36	1	36 A,B
	2	36 C
37	1	37 A
	2	37 B/2
37	1	37 A
	2	37 B/2

Kutnais in F. S. No. 29. 4K/1 and 6G: H. S. 29/1, 45/1, 50 சிவன் குடவை.

Kutnai
குடவை

Pond,
புண்ட

இ. எண் 33 நவம்பர்.

1	2	3	4	5	6	7	8	9	10	12	
								கு. எப.	2 மூ ஏர்ஸ்.	கு. எப.	குட்டை
45	1	45-1	ய	ய				37.5			
	2A	-2A	ர	ய	13-2	7	1	24	0 02.5	0 06	90 சீனுவாசன்.
	2B	-2B	ர	ய	13-2	7	1	24	0 02.5	0 06	90 சீனுவாசன்.
								42.5	0 12		
46	1	46-1	ர	ய	13-1	6		85	0 15.50	1 28	18 ரா-எத்திராஜ் நாயுடு.
	(2A)	-2A	ர	ய	13-1	6		85	0 15.50	1 28	18 ரா-எத்திராஜ் நாயுடு.
	(2B)	-2B	ர	ய	13-1	6		85	0 15.50	1 28	18 ரா-எத்திராஜ் நாயுடு.
	(2C)	-2C	ர	ய	13-1	6		85	0 15.50	1 28	18 ரா-எத்திராஜ் நாயுடு.
	2D	-2D	ர	ய	13-1	6		85	0 26.5	0 49	144 இளவர் மரகத மணி காப்பாளர் பலராமநாயக்கர்.
	2E	-2E	ர	ய	13-1	6		85	0 16.0	0 30	144 இளவர் மரகத மணி காப்பாளர் பலராமநாயக்கர்.
	2F	-2F	ர	ய	13-1	6		85	0 18.5	0 35	118 ரா-தாமோதுரன்.
	2G	-2G	ர	ய	13-1	6		85	0 16.0	0 30	18 ரா-எத்திராஜ் நாயுடு.
	3A	-3A	ர	ய	13-1	6		85	1 53.0	2 83	144 இளவர் மரகத மணி காப்பாளர் பலராமநாயக்கர்.
	3B	-3B	ர	ய	13-1	6		85	0 54.5	1 01	317 கு. பஞ்சாட்சரம் மற்றும் நான்கு போர்களும்.
								5 07.0	9 37		
47		47	ர	ய	13-1	6		24	0 19.0	0 23	259 சூரியிரகாஷ்.
48	1A	48-1A	ர	ந(C)	13-2	9		5 56	0 03.0	0 18	146 மா. பழநி கிராமணி.
	1B	-1B	ர	ந(C)	13-2	9		5 56	0 03.0	0 16	146 மா. பழநி கிராமணி.
	1C1	-1C1	ர	ந(C)	13-2	9		5 56	0 02.5	0 14	212 வர்தம்மாள்.
	1C2	-1C2	ர	ந(C)	13-2	9		5 56	0 20.0	1 12	212 வர்தம்மாள்.

(C)-புகளும். 29/1, 45/1, 59 ல் உள்ள குட்டைகள் ஐந்தாவதுவகுப்பு.
 * வர்ரப்படடியலைப் பார்க்கவும்.

நில வரித் திட்டத்தின்படி புலன்களின் விபரம்.

சாகுபடி முறை

முதல் போகம்

விளைச்சல் அளவு விழுக்காடு.

(1) நில வரி எண்.	(2) பரப்பு	(3) தர்ப்பு	(4) தர்ப்பு	(5) ஒரு போகம் அல்லது இரண்டு போகம்.	(6) கைப்பற்று தர்ப்புடைய பெயரும் எண்ணும் அல்லது அறுபோகம் தர்ப்புடைய பெயர்.	(7) நிலத்தின் எந்த பகுதி பாவலு சாகுபடியாளரால் பயிரிடப்பட்டுள்ளது.	(8) எந்த மாதத்தில் பயிர் செய்யப்பட்டது எந்த மாதத்தில் அறுவடை செய்யப்பட்டது.	(9) பயிரின் பெயர்.	(10) பயிரான / அறுவடையான பரப்பு.	(11) உண்மையான பாய்ச்சல் ஆதாரம்.	(12) விளைச்சல் அளவு விழுக்காடு.
------------------	------------	-------------	-------------	------------------------------------	--	---	---	--------------------	---------------------------------	---------------------------------	---------------------------------

45 / 1335

அறுவடை முறை

True copy / Form 10

கிராம நிர்வாக அலுவலர்
வந. 10 நாவுவர். வந. 12 சதாபதிர்
திருப்போரன் வட்டம்

380/25-R.F. 111-A-10-50/00,000 Cps. L.H.P. Ndu-7-2018.

எண் 2 கிராமத்தில் வசூலான நில வரி கையாண்டு சாகுபடி அடங்கல் களைக்கு

இரண்டாம் போகம்.

(13) எந்த மாதத்தில் பயிர் செய்யப்பட்டது எந்த மாதத்தில் அறுவடை செய்யப்பட்டது.	(14) பயிரின் பெயர்.	(15) பயிரான / அறுவடையான பரப்பு.	(16) உண்மையான பாய்ச்சல் ஆதாரம்.	(17) விளைச்சல் அளவு விழுக்காடு.	(18) கிராம அலுவலரின் குறிப்புரை :- (1) புலன்களின் பகுதிகளில் மட்டும் பயிரிடப்பட்ட இனங்களில் சிலக்குகள் அளவில். (2) கையாற்றில் இவ்வாறு நிலம்-களின் சாகுபடியின் பரப்பு தன்மை. (3) முந்தைய மாதத்தில் பாய்ச்சல் உதவியின்றி பயிரிடப்பட்டவை என்று பதிவுகியுள்ள கருக்கு பிந்தைய மாதங்களில் தீர் பாய்ச்சப்பட்ட விவரங்கள். (18அ) கீழ்க்கண்டவகையில் உள்ள நிலத்தின் தன்மை பற்றிய விவரங்கள் ஒவ்வொரு நில அளவை எண் அல்லது அதன் பகுதியில். (ஆ) வளம், (ஆ) பயனற்ற பயிர் செய்ய இயலாத நிலம், (இ) விவசாயம் மற்றும் இதர காரியங்களுக்கு பயன் படுத்தப்படும் நிலம், (ஈ) பயிரிடாத நிலம், (உ) நிலவயான பல் தகைகளும், (ஊ) இரண்டு மேல்சேல் நிலங்களும், (ஊ) விளைக்கப்பட்ட நிலங்களும், (ஊ) கைப்படுத்த மாலைகல் பாய்ச்சல் செய்யப்படும் நிலங்களும், (ஊ) இரண்டு தர்ப்புத் தர்ப்புகள் பற்றியும்.	(19) பயிர் பரப்பின் அளவு
--	---------------------	---------------------------------	---------------------------------	---------------------------------	---	--------------------------

கடை

380/25-R.F. 111-A-10-50/00,000 Cps. L.H.P. Ndu-7-2018.

அலுவலக இணைய சேவை - அ-பதிவு... <https://eservices.tn.gov.in/eservicesnew/land/aregExtra>

அ-பதிவேடு விவரங்கள்

மாவட்டம் : செங்கல்பட்டு

வட்டம் : திருப்போரூர்

கிராமம் : நாலவூர்

1. புல எண்	45	9. மண் வயனமும் ரகமும்	1 - 2
2. உட்பிரிவு எண்	2A	10. மண் தரம்	7
3. பழைய புல உட்பிரிவு எண்	2	11. தீர்வை (ரூ - ஹெ)	1.24
4. பகுதி	P	12. பரப்பு (ஹெக்டேர் - ஏர்)	0 - 2.50
5. அரசு / ரயத்துவாரி	ரயத்துவாரி	13. மொத்த தீர்வை (ரூ - பை)	0.06
6. நிலத்தின் வகை	புஞ்சை	14. பட்டா எண்	90
7. பாசன ஆதாரம்	-	15. குறிப்பு	-
8. இரு போகமா	1	16. பெயர்	1.சீனுவாசன்

குறிப்பு 1:



1. மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் மின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தாங்கள் <http://eservices.tn.gov.in> என்ற இணைய தளத்தில் 60319 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.

அலுவலக இணைய சேவை - நில உ...

<https://eservices.tn.gov.in/eservicesnew/land/chittalEx>



தமிழக அரசு

வருவாய்த் துறை

நில உரிமை விபரங்கள் : இ. எண் 10(1) பிரிவு

வட்டம் : திருப்போகூர்

மாவட்டம் : செங்கல்பட்டு

வருவாய் கிராமம் : நாவலூர்

பட்டா எண் : 90

உரிமையாளர்கள் பெயர்

ரீஜுவாசன்

புல எண்	உட்பிரிவு	புன்செய்		நன்செய்		மற்றவை		குறிப்புகள்
		பரப்பு	தீர்வை	பரப்பு	தீர்வை	பரப்பு	தீர்வை	
		ஹெக்ட - ஏர்	ரூ - பை	ஹெக்ட - ஏர்	ரூ - பை	ஹெக்ட - ஏர்	ரூ - பை	
45	2B	0 - 2.50	0.06	--	--	--	--	10-04-2001
45	2A	0 - 2.50	0.06	--	--	--	--	06-07-2002
		0 - 5.00	0.12					

குறிப்பு 2 :



- மேற்கண்ட தகவல் / சான்றிதழ் நகல் விவரங்கள் யின் பதிவேட்டிலிருந்து பெறப்பட்டவை. இவற்றை தரங்கள் <https://eservices.tn.gov.in> என்ற இணைய தளத்தில் 35/11/033/00090/110319 என்ற குறிப்பு எண்ணை உள்ளீடு செய்து உறுதி செய்துகொள்ளவும்.
- இத் தகவல்கள் 24-08-2021 அன்று 03:10:51 PM நேரத்தில் அச்சடிக்கப்பட்டது.
- கைப்பேசி கேமராவின் 2D barcode பயன்பாள் மூலம் படித்து 3G/GPRS வழி இணையதளத்தில் சரிபார்க்கவும்









